

न्वित राज्य से "कोई आपत्ति नहीं" परिमाण-पत्र प्राप्त होने पर लाइसेंस दिया जाता था। यद्यपि 1963 और पुनः 1964 में 10,000 टोन अस्थिर-चूर्ण निर्यात करने के लिए निश्चित किया गया था, तथापि उसका निर्यात नहीं किया गया। 1965 में 90 टोन और 1966 वर्ष के महीनों के दौरान 724 टोन निर्यात किए गए थे।

अतः यह कहना सही नहीं है कि हर्डिड्यों से तैयार किए गए उर्वरक के एक बड़े भाग को निर्यात किया जाता है।

सुपर फासफेट का आयात नहीं किया जाता है। हाँ, एक फासफेट आयात किया जाता है और देश में सुपर फासफेट को बनाने में उसका कच्ची सामग्री के रूप में उपयोग किया जाता है।

#### Issue Price of Coarse Rice in Kerala

2994. **Shri P. Ramamoorthy:**  
**Shri A. K. Gopalan:**  
**Shri P. Gopalan:**

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that the revised issue price of coarse rice supplied to Kerala by the Centre is very high as compared to the retail rates for the same variety of rice in Andhra Pradesh and Madras; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) and (b). The retail selling rates of coarse rice in Andhra Pradesh are higher than the revised issue price for the same variety supplied to Kerala by the Central Government. The retail sale prices in Madras are also higher except for the subsidised sale in the rationed areas of Madras City and Coimbatore Town and the sale of boiled rice in some of the districts of the State.

#### Ban on Export of Pulses from U.P.

2995. **Shri Yashpal Singh:**  
**Shri S. C. Samanta:**  
**Shri A. K. Kisku:**  
**Shri S. N. Maiti:**  
**Shri Tridib Kumar Chaudhuri:**

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether Government of U.P. have approached the Central Government to ban the export of pulses from that State to other States; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) and (b). Uttar Pradesh Government's proposal for banning export of peas and Arhar was agreed to in respect of peas only.

#### Rehabilitation of People from Famine Stricken Areas in the Country

2996. **Shri G. S. Mishra:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) the measures taken by Government to rehabilitate the migrated population from famine effected areas of the country; and

(b) the amount sanctioned for this purpose?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) As stated in reply to Starred Question No. 153 in the Lok Sabha on 30th May, 1967 no report of large scale migration of people as a result of drought has been received by the Government of India. The question of undertaking measures for rehabilitation of migrants does not therefore arise.

(b) Does not arise.